

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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**Subject: Establishment of Monitoring Cell of identified Mega Projects.**

**ORDER**

No: 717

Dated: 05/09/2018

Hon'ble Building and Infrastructure Committee of the High Court shall function as the monitoring cell for monitoring the execution of projects pertaining to the Judiciary at the State Level, whereas at the District Level a Committee comprising Principal District & Sessions Judge and Chief Judicial Magistrate is constituted for monitoring the execution of projects pertaining to the Subordinate Judiciary of the concerned District. The District Level Monitoring Committee shall furnish monthly progress reports pertaining to the execution of the projects in the District to the State Level Monitoring Committee.

By order.

(Sanjay Dhar)  
Registrar General

No: 35311-69/11/18 Dated: 05/09/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice Alok Aradhe,
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
4. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur,
5. Secretary to Hon'ble Mr. Justice Tashi Rabstan,  
..... for information of their Lordships.
6. Secretary to the Government Department of Law, Justice and Parliamentary Affairs, Civil Secretariat Srinagar for information.
7. Principal District & Sessions Judge \_\_\_\_\_.
8. Chief Judicial Magistrate \_\_\_\_\_  
..... for information.
9. CPC e-Courts with the request to upload the order on the website

Registrar General